

**Government of India
Ministry of Consumer Affairs, Food and Public Distribution
Department of Consumer Affairs**

**LOK SABHA
UNSTARRED QUESTION NO. 2524
TO BE ANSWERED ON 09.03.2021**

NGO ACTIVE IN CONSUMER WELFARE SECTOR

2524. SHRI DILESHWAR KAMAIT: SHRIMATI GEETA KORA: SHRI JUGAL KISHORE SHARMA:

(OIH)

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether any financial assistance is provided to the authorities and Non-Government Organizations (NGOs) active in consumer welfare sector for carrying out various activities relating to consumer welfare;
- (b) if so, the district-wise details of financial assistance provided to districts in Bihar, Jharkhand and Jammu and Kashmir, particularly Singhbhum in Jharkhand, Supaul in Bihar and Jammu district in Jammu and Kashmir;
- (c) whether any provisions have been made to monitor the functioning of NGOs receiving the financial assistance; and
- (d) if so, the number of NGOs against which action has been taken in regard to financial irregularities?

ANSWER

**उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री
(श्री दानवे रावसाहेब दादाराव)**

**THE MINISTER OF STATE
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
(SHRI DANVE RAOSAHEB DADARAO)**

- (a) : Yes, Sir. Financial assistance is provided to various organizations including States and Non-Government Organizations (NGOs) active in consumer welfare sector as per the eligibility criteria for the assistance.
- (b) : No assistance is provided to districts directly. However, details of the financial assistance provided to Bihar, Jharkhand and Jammu & Kashmir are at **Annexure**.
- (c) & (d) : Monitoring of functioning of NGOs receiving financial assistance is done from time to time by the Central Government.

ANNEXURE REFERRED IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO.2524 FOR 09.03.2021 REGARDING NGO ACTIVE IN CONSUMER WELFARE SECTOR.**Financial Assistance provided to NGOs & State Governments in Bihar, Jharkhand and J&K (2012-13 to 2018-19)****(Rs. in lakhs)**

Sl No.	Name of NGOs/ State Government	State	Amount Sanctioned	Activity
1	Government of Bihar, Patna	Bihar	750.00	Setting up Consumer Welfare (Corpus) Fund
2	Government of Bihar, Patna	Bihar	66.11	Grants released under the State Consumer Helpline
3	Government of Bihar, Patna	Bihar	822.78	Grants released under the Strengthening Consumer Fora
4	Govt. of Jharkhand, Ranchi	Jharkhand	750.00	Setting up Consumer Welfare (Corpus) Fund
5	Govt. of Jharkhand, Ranchi	Jharkhand	26.80	Grants released under the State Consumer Helpline
6	Govt. of Jharkhand, Ranchi	Jharkhand	195	Grants released under the Strengthening Consumer Fora
7	Govt. of Jammu & Kashmir	Jammu & Kashmir	29.88	Grants released under the State Consumer Helpline
8	Govt. of Jammu & Kashmir	Jammu & Kashmir	105	Grants released under the Strengthening Consumer Fora
9	SAVERA, Patna	Bihar	98.01	Rs. 31.14 lakh for establishing and managing the Grahak Suvidha Kendra (GSK); Rs. 16.875 lakh for publication and circulation of Hindi Magazine in Bihar State; Rs. 50.00 lakh for education and communication (IEC) Programme.
10	International Council of Welfare & Development, Jammu	J & K	10.00	For Consumer Awareness Programme
11	Rural Artisans Welfare Society, Jammu	J & K	5.00	Project for "Promotion of Consumers" right through distribution of IEC (Information, Education, Communication) materials, training campaign to enhance literacy and awareness in Jammu and Kashmir
12	School of Business Studies, Central University of Jammu, Samba, Jammu	J & K	12.50	For the project 'Field Mapping and Capacity Building of Stakeholders for Consumer Welfare & Protection'.
